

Annexure – 4

Name of the corporate debtor: Sai Regency Power Corporation Private Limited; Date of commencement of CIRP: 27th March, 2019.; List of creditors as on:31st March, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Oil and Natural Gas Corporation Limited			12,73,54,952	12,73,54,952	Disputed GDU Charges	No	No	No	Nil	Nil	Nil	Nil	Nil	This is a contingent claim admitted, however, its settlement is subject to outcome of pending proceedings before various fora.
2	South Ganga Waters Technologies Private Limited			17,97,376	17,97,376	Water supply charges	No	No	No	Nil	Nil	Nil	Nil	Nil	
3	Operational Energy Group India Limited			10,00,082	8,27,244	O&M expenses	No	No	No	Nil	Nil	Nil	1,72,838	Nil	
4	Umamaheswara Rao & Co			7,22,589	7,22,589	Statutory Auditor Fee	No	No	No	Nil	Nil	Nil	Nil	Nil	

5	IDBI Trusteeship Services Limited			2,30,000	2,10,000	Debenture Trustee charges	No	No	No	Nil	Nil	Nil	20,000	Nil	
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